

ambition should primarily be addressed in the context of actions of parties under the second commitment period of Kyoto Protocol and the agreed outcome pursuant to Bali Action Plan and in accordance with the principles and provisions of the Convention.

#### **Killing of Rhinos in Kaziranga National Park**

4347. SHRI BHUBANESWAR KALITA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Rhino killings in Kaziranga National Park in Assam had increased in spite of increased security;

(b) whether it is also a fact that Unmanned Ariel Vehicles have been deployed to monitor the movements of the animals and poachers in the park;

(c) whether the investigations into the Rhino killings have been handed over to the Central Bureau of Investigation; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) Details of rhinoceros poaching in the Kaziranga Tiger Reserve, as reported by the State, are given in the Statement (*See below*).

(b) A pilot initiative, has been taken for use of Unmanned Aerial Vehicle towards surveillance in the Kaziranga Tiger Reserve.

(c) and (d) The State was advised by the Government of India for a CBI investigation in this regard. As requested by the State and subsequent notification by the Government of India, three separate regular cases relating to poaching of rhinos in the Districts of Karbi-Anglong and Nagaon of Assam have been registered in the CBI.

#### ***Statement***

*Details of rhinoceros poaching in the Kaziranga Tiger Reserve during the last three years and current year, as reported by the State*

Sl. No.	Name of Tiger Reserve, State	2010	2011	2012	2013 (as on 16.4.2013)
1.	Kaziranga, Assam	5	3	11	10